

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1329/2018

New Delhi, this the 17<sup>th</sup> day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Mrs. Mamta Sharma (Aged 42 years)  
Working as PGT in SKV,  
Trilok Puri, Block-27,  
Delhi-91.

.. Applicant

(By Advocate : Shri Rohit Sharma)

Versus

Govt. of NCT of Delhi & Ors. through

1. The Chief Secretary,  
Govt. of NCT of Delhi,  
Rajpur Road, Delhi.
2. The Secretary (Education),  
Govt. of NCT of Delhi,  
Old Secretariat, Delhi.
3. Director of Education,  
Directorate of Education,  
Old Secretariat,  
5, Sham Nath Marg, Delhi.

.. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicant.

2. The applicant was promoted as Vice Principal and consequent upon the same, vide Annexure A-1 dated 25.01.2018 posted at New Seema Puri, SKV. Aggrieved by the same, the applicant filed the instant O.A.

3. When this matter is taken up for hearing, learned counsel for the applicant submits that the applicant would be satisfied if the representation, enclosed as Annexure A-4 dated 05.02.2018 seeking to post her in any of the school where the posts of Vice Principal are vacant and within 5 kilometres of her residence, is directed to be considered by the respondents within a reasonable timeframe.

4. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider Annexure A-4 representation dated 05.02.2018 of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 60 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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